

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 21st August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No.220 of 2012 &
IA No. 362 of 2012**

In the matter of:

M/s. Chemplast Sanmar Ltd.Appellant (s)
Versus	
Joint Electricity Regulatory Commission & Anr.	...Respondent (s)

**Appeal No.221 of 2012 &
IA No. 363 of 2012**

In the matter of:

M/s. Chemfab Alkalis Ltd.Appellant (s)
Versus	
Joint Electricity Regulatory Commission & Anr.	...Respondent (s)

Counsel for the Appellant (s) :	Mr. Vijay Narayan, Sr. Adv. Mr. K.V. Mohan Mr. T. Ravichandran
Counsel for the Respondent (s) :	Mr. R. Venkataramani, Sr. adv. Mr. V.G. Pragnasam Mr. Prabu Ramasubramanian for R.2 Mr. Anish Garg (Rep.) for JERC

ORDER

We have heard the learned Senior Counsel appearing for the Appellant.

Post the matter for further submissions on **17.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg